NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 74(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE COMPANY:

Shiv Sevak Singh

Vs

M/s. VIL Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 235 & 237

S.NO. NAME

DESIGNATION REPRESENTATION

SIGNATURE

ORDER

Learned Counsel for the Respondents has filed adjournment letter and has also sought time to file reply to the captioned petition. One last opportunity is granted to file the reply within one week with a copy in advance to the counsel opposite. Rjoinder if any be filed within a week thereafter.

List on 25th October 2016. 2.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(INA MALHOTRA)

MEMBER (J)

4th October, 2016 (A.k. Arora)